Department/Organisation who, according to the prescribed procedure, processes the requests of CBI for according sanction for prosecution on the merits of each case in consultation with the Central Vigilance Commission and authorities concerned. Therefore, in such cases, no time farme can be indicated.

सांसटों का सेवाकाल समाप्त होने के बाद "संसद सदस्य स्थानीय क्षेत्र विकास योजना'' की राशि का म्प्रयोग

1808. श्री रामजीलालः क्या प्रधान मंत्री यह बताने की कपा करेंगे किः

- (क) क्या यह सच है कि सांसदों को "संसद सदस्य स्थानीय क्षेत्र विकास खोजना" के अन्तर्गत मिलने वाली एक करोड़ की राशि में से कुछ भाग सांसदों का सेवाकाल सम्मप्त होने अथवा अन्य कुछ कारणों से बच जाता है. यदि है, तो उस ग्रशि को स्थानीय जनता के कल्याण के लिए खर्च करने का प्रावधान क्या है:
- (ख) क्या सरकार सेवानिवृत्ति सांसदों को उक्त ग्रशि खर्च करने को अधिकार देने के लिए के लिए निर्देश जारी करेगी:
 - (ग) यदि हां. तो कब तक: और
 - (घ) यदि नहीं, तो इसके क्या कारण है?

योजना और कार्यक्रम कार्यान्वयन मंत्रालय में राज्य मंत्री (भीमती रक्षमाला देहरेश्वर सवन्र): (क) जी हां. सांसद स्थानीय क्षेत्र विकास योजना से संबंधित संशोधित मार्गटर्शी सिटांतों के पैरा ३.८ एवं 3.9 में पूर्ववर्ती सांसदों की बकाया अधिशेष राशि के उपयोग का प्रावधान है।

- (ख) जी नहीं।:
- (ग) प्रश्न ही नहीं उठताः
- (घ) ये निधियां सांसद स्थानीय क्षेत्रं विकास योजना के मार्गदर्शी सिद्धांतों के अनुसार वर्तमान सांसदों द्वारा की गई अनुशंसा के आधार पर निर्माण कार्य करवाने के लिए होती है।

Technical flaws in computing estimates of national income

1809. SHRI ASHOK MITRA: Will the PRIME MINISTER be pleased to

- (a) whether Government's attention has been drawn to media reports suggesting technical flaws in the methodology adopted by the Central Statisticial Organisation for computing quick estimates of national income;
- (b) whether it is proposed to set-up a Committee of Experts to go into the matter: and
- (c) whether the CSO could be advised to present separately the estimates of national income growth, on the basis of growth in material production alone?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRIMATI RATNAMALA DEHARESHWAR SAVNOOR): (a) Yes, Sir. Media reports did comment on the revisions of GDP growth brougth out by CSO. However, no specific comment has been offered on the methodological aspects.

- (b) No, Sir. There already exists an Advisory Committee on National Accounts, headed by an eminent Economist with official and non-official members which reviews the methodology of compilation of all macro aggregates on a continuous basis.
- (c) The CSO follows the United Nations System of National Accounts (SNA) which is not based on material production alone. It would not be desirable to advise CSO to adopt material production basis since majority of countries follow SNA and others are in the process of switching over to the UN SNA.